

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.2130
ANSWERED ON 12.02.2026**

LIQUIDATION SCHEME FOR STATE ELECTRICITY DISTRIBUTION COMPANIES

**2130. SHRI BHARTRUHARI MAHTAB:
SHRI DAMODAR AGRAWAL:
SHRI TRIVENDRA SINGH RAWAT:
SHRI JUGAL KISHORE:**

**Will the Minister of POWER
be pleased to state:**

- (a) whether it is a fact that the State Electricity Distribution Companies in the country have outstanding dues of about 1.40 lakh crore to power generation companies at present, if so, the details thereof, State-wise including UT of Jammu and Kashmir;
- (b) whether the Government has any proposal to initiate a liquidation scheme for State Electricity Distribution Companies for payment of their outstanding dues to power generation companies including UT of Jammu and Kashmir; and
- (c) if so, the details thereof?

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) to (c) : (i) Government of India has notified the Electricity (Late Payment Surcharge and Related Matters) Rules, 2022 (LPS Rules, 2022) on 3rd June, 2022. Under these rules, all the dues, including late payments surcharges, upto 3rd June 2022 were considered as arrears which were to be rescheduled and the distribution licensee shall pay such dues in equated monthly instalments (EMIs), starting from August 2022. 13 States reported arrears amounting to Rs. 1,39,947 Cr. as on 03.06.2022 and rescheduled them into EMIs.

(ii) As a result of these measures, 43 EMIs have been paid by the distribution utilities concerned, including pre-payment of legacy dues by some utilities, and the outstanding legacy dues have reduced to ₹4,109 crore as on 10.02.2026. State-wise details are placed at Annexure.

(iii) In view of credible improvement in the payment of their dues by the distribution utilities, there does not seem to be any requirement of a liquidation scheme for the same.

ANNEXURE

ANNEXURE REFERRED IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 2130 ANSWERED IN THE LOK SABHA ON 12.02.2026

Details of State-wise outstanding dues as on 03.06.2022 and balance outstanding dues as on 10.02.2026 to be paid to Suppliers*

(In Rs. Cr.)

Sr. No.	State	Discom	As on 03.06.2022	As on 10.02.2026		
			Legacy Overdues as per Discoms	Balance legacy dues after payment of 43 EMIs as per DISCOMs	Current Overdues as per PRAAPTI	Total Overdues (Current + Legacy)
1	Andhra Pradesh	Andhra Pradesh Power Purchase Coordination Committee		0	1,561	1,561
2	Andhra Pradesh	Andhra Pradesh Southern Power Distribution Company Limited		0	277	277
3	Andhra Pradesh	Andhra Pradesh Eastern Power Distribution Company Limited		0	76	76
4	Andhra Pradesh	Andhra Pradesh Central Power Distribution Company Limited	18,309	0	69	69
5	Arunachal Pradesh	Arunachal Power Distribution Department	-	0	0	0
6	Assam	Assam Power Distribution Company Limited	-	0	29	29
7	Bihar	North Bihar Power Distribution Company Ltd.	430	0	71	71
8	Bihar	South Bihar Power Distribution Company Ltd.	662	0	0	0
9	Chandigarh	Chandigarh Power Distribution Limited	-	0	0	0
10	Chhattisgarh	Chhattisgarh State Power Distribution Company Limited	4,162	0	68	68
11	Delhi	The New Delhi Municipal Council	-	0	91	91
12	Delhi	BSES Rajdhani Power Limited	-	0	2	2
13	Delhi	Delhi Tata Power Distribution Limited	-	0	6	6
14	Delhi	BSES Yamuna Power Limited	-	0	0	0
15	DNH & DD	Dadra And Nagar Haveli And Daman And Diu Power Distribution Corporation Ltd	-	0	0	0
16	Goa	Goa Power Department	-	0	1	1
17	Gujarat	Gujarat Urja Vikas Nigam Limited	-	0	6,546	6,546
18	Haryana	Haryana Power Purchase Centre	-	0	124	124
19	Himachal Pradesh	Himachal Pradesh State Electricity Board Limited	-	0	36	36
20	Jammu and Kashmir	Jammu And Kashmir State Power Trading Company Limited	14,164	0	943	943
21	Jharkhand	Jharkhand Bijli Vitran Nigam Limited	6,000	0	809	809
22	Karnataka	Bangalore Electricity Supply Company Ltd.	7,529	763	1,181	1,945
23	Karnataka	Hubli Electricity Supply Company Ltd.	2,528	0	532	532
24	Karnataka	Gulbarga Electricity Supply Company Ltd.	2,129	52	245	296
25	Karnataka	Chamundeshwari Electricity Supply Corporation Limited	1,247	115	67	181

26	Karnataka	Mangalore Electricity Supply Company Ltd.	125	13	1	14
27	Kerala	Kerala State Electricity Board Limited	-	0	70	70
28	Madhya Pradesh	Madhya Pradesh Power Management Co Ltd	8,500	0	645	645
29	Maharashtra	Maharashtra State Electricity Distribution Co. Ltd	17,320	1,438	1,494	2,932
30	Maharashtra	Adani Electricity Mumbai Limited	-	0	0	0
31	Maharashtra	Tata Power Co Ltd-Mumbai Distribution	-	0	48	48
32	Manipur	Manipur State Power Distribution Company Limited	161	0	43	43
33	Meghalaya	Meghalaya Power Distribution Corporation Limited	-	0	17	17
34	Mizoram	Mizoram Power Department	-	0	0	0
35	Nagaland	Nagaland Power Department	-	0	21	21
36	Odisha	Grid Corporation of Odisha	-	0	241	241
37	Puducherry	Puducherry Power Department	-	0	0	0
38	Punjab	Punjab State Power Corporation Limited	-	0	498	498
39	Rajasthan	Jodhpur Vidyut Vitran Nigam Ltd.	8,874	0	945	945
40	Rajasthan	Jaipur Vidyut Vitran Nigam Ltd.	9,264	0	443	443
41	Rajasthan	Ajmer Vidyut Vitran Nigam Ltd.	4,096	0	270	270
42	Rajasthan	Rajasthan Discoms Power Procurement Centre	-	0	0	0
43	Sikkim	Sikkim Power Department	-	0	0	0
44	Tamil Nadu	Tamil Nadu Generation & Distribution Corporation Limited	17,734	1,729	172	1,901
45	Telangana	Southern Power Distribution Company Of Telangana	6,973	0	132	132
46	Telangana	Telangana State Northern Power Distribution Company	2,977	0	25	25
47	Tripura	Tripura State Electricity Corporation Limited	-	0	85	85
48	Uttar Pradesh	Uttar Pradesh Power Corporation Ltd	6,762	0	2,938	2,938
49	Uttar Pradesh	Noida Power Company Limited	-	0	1	1
50	Uttarakhand	Uttarakhand Power Corporation Limited	-	0	57	57
51	West Bengal	West Bengal State Electricity Distribution Company Ltd.	-	0	247	247
52	West Bengal	Damodar Valley Corporation	-	0	2	2
53	West Bengal	India Power Corporation Limited	-	0	52	52
		Total	1,39,947	4,109	21,178	25,287

*Suppliers include generating, transmission and trading companies.
